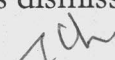



ORDER SHEET

14

Advocate for Applicant/s Shri A.B. h. S. Srinivas Advocate for Respondent/s Shri D.S. Shukla

Notes of the Registry	Orders of the Tribunal	Sheet No.
	<div data-bbox="1143 569 1425 618">O.A. No.798/2002</div> <div data-bbox="731 618 898 655">11.12.2012</div> <div data-bbox="731 655 1283 704">Hon'ble Mr. Sanjeev Kaushik, J.M.</div> <div data-bbox="731 704 1272 755"><u>Hon'ble Ms. Jayati Chandra, A.M.</u></div> <div data-bbox="731 782 1425 919"><p>None for applicant even in revised call, however, Shri D. S. Shukla, learned counsel for respondents is present.</p></div> <div data-bbox="731 948 1425 1085"><p>It seems that the applicant has lost the interest in pursuing the matter, accordingly, the O.A. is dismissed in default of the applicant.</p></div> <div data-bbox="834 1064 949 1163"> A.M.</div> <div data-bbox="1220 1064 1336 1163"> J.M.</div> <div data-bbox="731 1182 809 1220"><u>/Dev/</u></div>	Contd. On Sheet No. _____